No. A-32012/04/2020-Admn.IV(LA) (i) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated: November, 2024

OFFICE ORDER NO. 212 /2024

In supersession of this Department's Office Order No. 91/2024 (bearing even file number) dated 29.05.2024, the Departmental Promotion Committee to consider the cases of the officers for promotion/confirmation and granting Non-functional Selection Grade in respect of Group 'B' posts belonging to CSS Cadre (Section Officer, Assistant Section Officer) is re-constituted as under:-

(i)	AS / JS&LA [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	DS/Director [Admn.IV(LA)] Department of Legal Affairs	Member
(iii)	DS/Director [Admn.I(LD)] Legislative Department	Member
(iv)	Shri Neeraj Rawat, Deputy Legal Adviser Department of Legal Affairs	Member
(v)	Under Secretary [Admn.IV(LA)] Department of Legal Affairs	Member
(vi)	Ms. Shweta Jaiswal, ALA Department of Legal Affairs	Member

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
- This issues with the approval of the Law Secretary.

Under Secretary to the Govt. of India

- PSO to Law Secretary/PSO to AS (ARR).
- 2. Shri Rajeev Kumar, Deputy Secretary, Admn.IV(LA), Department of Legal Affairs.
- 3. Shri Hans Raj Meena, Deputy Secretary, Admn.I(LD), Legislative Department
- 4. Shri Neeraj Rawat, Deputy Legal Adviser, Department of Legal Affairs.
- 5. Shri Jyoti Swaroop Asthana, Under Secretary, Department of Legal Affairs.
- 6. Ms. Shweta Jaiswal, ALA, Department of Legal Affairs.
- 7. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.

No. A-32012/04/2020-Admn.IV(LA) (ii) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated: November, 2024

OFFICE ORDER NO. 213/2024

In supersession of this Department's Office Order No. 243/2023 (bearing even file number) dated 21.12.2023, the Departmental Promotion Committee to consider the cases of Group 'B'/ Group 'C' officers/officials belonging to CSSS/CSCS Cadres for promotion/confirmation and granting Nonfunctional Selection Grade in the prescribed Pay Matrix, is constituted as follows:-

(i)	DS/Director [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Under Secretary [Admn.I(LA)] Department of Legal Affairs	Member
(iii)	Shri Sanjay Kumar Gautam, ALC Legislative Department	Member
(iv)	Under Secretary [Admn.IV(LA)] Department of Legal Affairs	Member
(v)	Ms. Shweta Jaiswal, ALA Department of Legal Affairs	Member

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
- 3. This issues with the approval of the Law Secretary.

Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/PSO to AS (ARR).
- 2. Shri Rajeev Kumar, Deputy Secretary, Admn.IV(LA), Department of Legal Affairs.
- 3. Shri Sanjay Kumar Gautam, Assistant Legislative Counsel, Legislative Department
- 4. Shri Jyoti Swaroop Asthana, Under Secretary, Admn.IV(LA), Department of Legal Affairs.
- 5. Shri Varun Singh Chauhan, Under Secretary, Admn.I(LA), Department of Legal Affairs.
- 6. Ms. Shweta Jaiswal, ALA, Department of Legal Affairs.
- 7. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.

No. A-32012/04/2020-Admn.IV(LA)(iii) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated: November, 2024

OFFICE ORDER NO. 214 /2024

In supersession of this Department's Office Order No. 37/2024 (bearing even file number) dated 27.02.2024, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'A'/Group 'B' posts belonging to CSS/CSSS/CSOLS/GCS Cadre is re-constituted as follows:-

(i)	AS / JS&LA [Admn.IV(LA)]	Chairperson	
	Department of Legal Affairs	*	
(ii)	DS/Director [Admn.IV(LA)]	Member	
	Department of Legal Affairs		
(iii)	DS/Director [Admn.I(LD)]	Member	
	Legislative Department	A CONTRACTOR OF	

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
- 3. This issues with the approval of the Law Secretary.

Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/PSO to AS (ARR).
- 2. PPS to Deputy Secretary (Shri Rajeev Kumar), Admn.IV(LA), D/o Legal Affairs.
- 3. Shri Hans Raj Meena, Deputy Secretary, Admn.I(LD), Legislative Department.
- 4. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.

No. A-32012/04/2020-Admn.IV(LA)(iv) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi. Dated: November, 2024

OFFICE ORDER NO. 215 /2024

In supersession of this Department's Office Order No. 244/2023 (bearing even file number) dated 21.12.2023, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'C' posts belonging to CSSS/CSCS Cadre is reconstituted as follows:-

(i)	DS/Director [Admn.IV(LA)]	Chairperson	
	Department of Legal Affairs		
(ii)	Under Secretary [Admn.IV(LA)]	Member	
	Department of Legal Affairs		
(iii)	Under Secretary [Admn.I(LD)]	Member	
	Legislative Department		

- 2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the competent authority.
- 3. This issues with the approval of the Law Secretary.

Under Secretary to the Govt. of India

- 1. PSO to Law Secretary/PSO to AS (ARR).
- 2. PPS to Deputy Secretary (Shri Rajeev Kumar), Admn.IV(LA), D/o Legal Affairs.
- 3. Shri Jyoti Swaroop Asthana, Under Secretary, Admn.IV(LA), D/o Legal Affairs.
- 4. Shri Bhoopendra Singh Bisht, Under Secretary, Admn.I(LD), Legislative Department.
- 5. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.